

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 89 OF 2018 &
IA NO. 843 OF 2017**

Dated : 22nd November, 2018

In the matter of:

Azure Photovoltaic Private Limited

Versus

Gulbarga Electricity Supply Corporation Limited & Anr.

....

Appellant(s)

....

Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list the matter on **9-1-2019**.

Court Master/PPS

tpd